RESERVATION IN PRIVATE SECTOR

*336. SHRI BHARTRUHARI MAHTAB:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) whether the Government has any proposal to extend reservation to the Scheduled Castes (SCs), Scheduled Tribes (STs) and Other Backward Classes (OBCs) for employment in the Private Sector;

(b) if so, the details thereof along with the time by which such reservation is likely to be extended to Private Sector in the country;

(c) the number of requests/representations received by the Government from various quarters in this regard during each of the last three years and the current year along with the present status of such requests/representations;

(d) whether the Government has ever conducted any study to ascertain the feasibility of the reservation in Private Sector;

(e) if so, the details and outcome thereof and if not, the reasons therefor; and

(f) the other steps taken by the Government in this direction?

ANSWER

MINISTER OF SOCIAL JUSTICE AND EMPOWERMENT
(SHRI THAAWARCHAND GEHLOT)

(a) to (f): A Statement is laid on the table of the House.

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Statement in answer to part (a) to (f) of the Lok Sabha Starred Question No.*336 for 17.03.2020, by Shri Bhartruhari Mahtab, Hon’ble MP regarding, “Reservation in Private Sector”.

(a) to (f): At present, there is no such proposal with the Government. It was felt that the best course of action is through voluntary action by the industry itself.

Number of requests/representations have been received by the Government from various quarters from time to time for extending the reservation in private sector. The data in this regard is not maintained centrally.

The Industry Associations were requested to take more proactive measures under affirmative action in terms of adoption of villages and encouragement of SC/ST entrepreneurs, merit scholarships to research scholars, and the career guidance programmes for Tribal Students and support & contribute in the National Apprenticeship Promotion Scheme of Ministry of Skill Development & Entrepreneurship and explore the possibility of placement as well. Industry Associations were further requested to enroll at least 25% of Apprentices from SC/ST Communities.

In view of what is stated above, the Government has not conducted any study to ascertain the feasibility of the reservation in Private Sector.

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